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RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB
SCHOOL OF AGRICULTURAL LAW AND ECONOMICS (SALE)

PRESENTS

NATIONAL LEGISLATION DRAFTING COMPETITION

**“ASSURED PRICE MECHANISM IN THE
AGRICULTURAL SECTOR”**



ABOUT RGNUL

The Rajiv Gandhi National University of Law (RGNUL), Punjab, was established by the State Legislature of Punjab through the enactment of the Rajiv Gandhi National University of Law, Punjab Act, 2006 (Punjab Act No. 12 of 2006). The Act established a law university of national stature in Punjab, fulfilling the need for a Centre of Excellence in legal education in the era of globalisation and liberalisation. The University received the approval of the Bar Council of India (BCI) in July 2006.

In May 2015, RGNUL became the first and only National Law University (NLU) to receive accreditation from the National Assessment and Accreditation Council (NAAC) with an 'A' grade. In 2018, RGNUL was among the four NLUs granted autonomous status by the University Grants Commission (UGC). The University has consistently been recognised among India's leading law schools and has featured among the top 10 law schools in India under the National Institutional Ranking Framework (NIRF) of the Ministry of Education, Government of India.

RGNUL places strong emphasis on research, training, and consultancy across diverse and contemporary areas of legal scholarship. The University continues to advance its vision of becoming a research-intensive institution, fostering academic excellence, interdisciplinary inquiry, and meaningful contributions to the legal profession and society.



ABOUT SALE

SALE aims at teaching and promoting research in the specialization course of Agricultural Law and Economics, which seeks to integrate the disciplines of law, economics, and policy to address the multifaceted challenges of the agricultural sector. The Centre endeavors to synergize legal and economic perspectives in areas such as agricultural marketing, insurance, tenancy, credit, standardization, and international trade, while emphasizing the importance of sustainability and environmental protection. RGNUL, Punjab, as a premier institution of legal education, has established SALE as a Centre of Excellence to promote academic and professional engagement in agricultural law and policy research. Efforts by RGNUL to create an enabling environment through research initiatives, policy advocacy, and awareness programs for farmers, policymakers, and professionals will serve as a milestone towards achieving sustainable agricultural development and socio-economic justice.



ABOUT SCC TIMES

SCC Times is an online legal news and research platform published by Eastern Book Company (EBC). It provides real-time updates on judgments delivered by the Supreme Court of India, various High Courts, and tribunals. The platform also covers legislative developments, policy changes, and important legal news. SCC Times includes case summaries, legal articles, expert opinions, and interviews, making it a useful tool for lawyers, judges, academicians and law students. Due to its credibility and prompt reporting, SCC Times is widely relied upon for tracking contemporary legal developments in India.

In addition, SCC Times highlights landmark and constitutionally significant cases in a simplified manner. It offers subject-wise categorisation, which helps in focused legal research. The platform also reports on appointments, transfers, and administrative updates within the judiciary. Its concise summaries save time while ensuring accuracy of legal information. As a result, SCC Times plays an important role in bridging the gap between legal developments and legal education.



TIMES



THEME OF THE COMPETITION

“ASSURED PRICE MECHANISM IN THE AGRICULTURAL SECTOR”

This legislative drafting competition focuses on creating robust statutory frameworks for an assured price mechanism in the agriculture sector. Currently, guaranteed pricing through the Minimum Support Price (MSP) system is largely confined to paddy and wheat. This heavy concentration on just two major crops has triggered serious environmental and economic problems, including severe groundwater depletion, ecological degradation, and a steep drop in crop diversification.

To address these critical challenges, the competition invites participants to draft legislation that expands and extends price assurances to a much wider variety of crops regardless of market fluctuations. The proposed legal mechanisms aim to encourage crop diversification, reduce farm dependence on water-intensive crops, and tackle the root causes of agricultural debt and farmer distress. Ultimately, the goal is to develop legislative solutions that protect farmer livelihoods, ensure long-term environmental sustainability, and drive employment across the farming ecosystem..



SUBMISSION GUIDELINES

Eligibility & Team Structure

Eligibility: Open to undergraduate (3-year or 5-year B.A. LL.B.) and postgraduate (LL.M.) law students enrolled in any recognised law college.

Composition: Individual participation or teams of two authors (Maximum). Cross-institutional teams are allowed.

Formatting & Submission Specification

Format: Word (.docx) and PDF (.pdf) formats required.

Font Style: Times New Roman (for Body and Footnotes)

Font Sizes: Main Title / Act Name: 16 pt

Chapter / Part Titles: 14 pt

Sub-headings / Section Headings: 12 pt

Body Text/Statutory Provisions: 12 pt

Line Spacing: Body: 1.5

Footnotes: 1.0

Footnotes / Citations: 10 pt

Margins: 1 inch (2.54 cm) on all sides

Page Numbers: Bottom centre of each page

Word Limit: 10,000 to 12,000 words (Exclusive of Cover Page and Footnotes).

Citation Style: Uniform adoption of either *OSCOLA (4th Edition)* or *Bluebook (20th/21st Edition)* throughout the text.

Anonymity

The draft must *not contain any personal details* (e.g., author's name, institution/university name, contact details, or logo).

Submissions must *include only the assigned Team Code* in the top right corner of the cover page.

Non-compliance with anonymity rules will lead to immediate disqualification.

REGISTRATION GUIDELINES

Scan the following QR code for registration



Registration Form



Payment Link

Registration fee for **Single Author**: INR 500/-

Registration fee for **Co-Author(s)**: INR 750/-

Last Date for Registration: 22nd October, 2026

Last Date for Submission: 5th November, 2026

PRIZES

EXCITING CASH PRIZES FOR THE WINNERS



WINNER: INR 5000/-



SECOND PRIZE: INR 3000/-



THIRD PRIZE: INR 1500/-

**THE AUTHORS OF THE TOP 10 PAPERS WILL BE
INVITED TO PRESENT THEIR WORK ONLINE**

TIMELINE

22.09.2026

Registrations Open

22.10.2026

Registrations Close

05.11.2026

Last Date for Submission

November, 2026

Result Declaration

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*With the guidance of our patrons, the School of Agricultural Law and Economics
looks forward to your participation.*

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